

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 09
(IB)-1504(PB)/2019

IN THE MATTER OF:

Corporation Bank	...	Applicant/Petitioner
Vs		
Patna Highway Projects Ltd	...	Respondent

Order under 7 of Insolvency & Bankruptcy Code, 2016, CIRP.

Order delivered on 17.08.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Mahima Singh, Ms. Srishti Kapoor, Adv
For the Respondent :

ORDER

IA - 3555/2021

Issue Notice.

List the matter for further consideration on 06.09.2021.


Sd-
(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT


Sd-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

17.08.2021
DPK